

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.256 of 2021

IN THE MATTER OF:

Henan Boom Gelatin Co. Ltd.

...Appellant

Versus

Sunil Healthcare Ltd.

...Respondent

**For Appellant: Shri Mudit Sharma and Ms. Nandini Sharma,
 Advocates**

For Respondent: None

ORDER
(Virtual Mode)

01.04.2021 Issue Notice. Requisite along with process fee, if not filed, be filed by 03.04.2021. If the Appellant provides e-mail address of Respondent, let notice be also issued through e-mail.

List the Appeal 'for admission (after Notice) hearing' on 7th May, 2021.

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

rs/md